

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 929 of 2014

Alwin @ Doman Marandi Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

15/14.09.2020

1. Learned counsel appearing for the opposite party-State Mr. Jitendra Pandey prays for two weeks time to comply the order dated 11.08.2020.
2. Time, as prayed for, is allowed.
3. Post this case on 29.09.2020.

(Anubha Rawat Choudhary, J.)

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